



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL NOT TAKE UP MATTERS PERTAINING  
TO HEARING LIST DATED 01-11-2021 TO 23-12-2021  
ON 22-12-2021 AND 23-12-2021**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/7008/2021	JAGANATH DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC, ICAR
<b><u>ADMISSION</u></b>				
2	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY <b>Versus</b> SRI DILIP KUMAR DUTTA AND 4 ORS	MS. S KHOUND MS M HAZARIKA	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
3	WA/337/2021 FIXED	PRASANTA BARUA <b>Versus</b> UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
4	WA/338/2021	RANTU KUMAR GOHAIN <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD AND 2 ORS.	MR. D DAS SR. ADV MR. D CHOUDHURY MR. T CHAKRABORTY	
5	WA/355/2021	GOLAP SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A BORO	SC, RAILWAY
6	WA/356/2021	AJIT SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A BORO	SC, RAILWAY
7	WA/357/2021	THOKCHOM MADAN SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A BORO	SC, RAILWAY
8	WP(C)/5157/2021 FIXED	THE UNION OF INDIA <b>Versus</b> R.K. DEORI, IFS (RTD.) AND 2 ORS.	C.G.C. MR. S K MEDHI	MR. B D GOSWAMI MR. U K NAIR (R-1) MR. S K DEORI (R-1) DR ANKIT TODI (R 3) MS. SOMILA (R-1) ADDL. AG, ARUNACHAL PRADESH

9	WP(C)/5388/2021 FIXED, WITH WP(C)/3396/2021 (D/O)	PARTHA PRITAM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	MR. S DUTTA (R-2,3) MR. K N CHOUDHURY (R-5) MR. P SARMAH (R-4) MR M CHETIA (R-4) MR. N BARUAH (R-5) MR. R J DAS (R-5) MR. S DUTTA (R-2,3) MR S DUTTA (R-2,3) SR. GA, ASSAM SC, S.M.B.
<b>WITH</b>				
10	PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
<b>WITH</b>				
11	Cont.Case(Crl)(Suo Moto)/1/2021 XXX	<b>Versus</b> SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
<b>ORDERS</b>				
12	WA/169/2019 FIXED	ABIDA KHATUN <b>Versus</b> MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
<b>WITH</b>				
13	WP(C)/4305/2019	ABIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
14	WA/229/2019	TAPI RINA AND 4 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MS ARSANA HUSSAIN MS. N AHMED	GA, AP
15	WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
<b>WITH</b>				
16	WA/319/2019  WITH CAVT.NO./861/2019 CAVT. NO. 0859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022

7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE H.K. SARMA  
WILL SIT AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Review.Pet./105/2021 B/O, WITH WP(C)/1994/2020 (D/O)	JARFUL KHATUN @ JHARFULI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2770/2021 B/O	AMBIA BEGUM @ AMBIJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6844/2021	MISHTI NESSA BIBI AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6863/2021	AYUB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7099/2021	AINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.
5	WP(C)/7116/2021	ANOWAR HUSSAIN @ ANOWAR HOSEN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/7179/2021	MD. ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/7189/2021	PARSHU RAM DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, ECI	
<b>ORDERS</b>				
8	PIL/52/2018	SHRI RAM VEO <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. S N TAMULI MS. A BEGUM	MR D K MISHRA (R7) MR D K MEDHI (R7) MR. K BORUAH (R7) GA, ARUNACHAL

9	PIL/79/2019	AJIT KR. BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1075/2020 <b>in</b> PIL/79/2019	INTERNET FREEDOM FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DEKA MR. S K DEKA	MR N DUTTA GA, ASSAM MR. A GAUTAM ASSTT.S.G.I.
10	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	ASSTT.S.G.I.
11	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
12	I.A.(Civil)/2308/2021 B/O, WITH LCR <b>in</b> WP(C)/5019/2021	HABIBUR RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5019/2021	HABIBUR RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG  
WITH THE FOLLOWING MATTER**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4019/2021	SHAHJAHAN ALI <b>Versus</b> THE GOVERNMENT OF ASSAM AND 5 ORS.	MR. N AHMED MD M HOQUE	GA, ASSAM SC, REVENUE
2	WP(C)/5737/2021 FIXED	MANAB THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
3	WP(C)/6124/2021 FIXED	MIRDUL ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	GA, ASSAM
4	WP(C)/6339/2021	AMLAN JYOTI MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
5	WP(C)/6458/2021 FIXED	KUJIA MILK PRODUCER COMPANY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M K HUSSAIN MRS. S Y AHMED	GA, ASSAM SC, BTC
6	WP(C)/7173/2021	PRADIP MASHAHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, IRRIGATION SC, BTC
7	WP(C)/7186/2021	MOHAMMAD JAKIR HUSSAIN <b>Versus</b> UNION OF INDIA AND ANR.	MR. S CHETIA	SC, ROC
8	WP(C)/7191/2021	BOLIN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
9	WP(C)/7195/2021	JAIRAJ BIKRAM SINGH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	GA, ASSAM
10	WP(C)/7197/2021	DIPAK KUMAR RARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

11	WP(C)/7200/2021	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I S MAZUMDAR	GA, ASSAM
12	WP(C)/7202/2021	M/S DEKA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS M N KHAN MR. K KALITA	GA, ASSAM SC, P H E
13	WP(C)/7208/2021	NORTH EAST REGION FINSERVICES LIMITED <b>Versus</b> CANARA BANK AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA	
14	WP(C)/7219/2021	M/S COMPUTER WORLD SERVICES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, FINANCE
15	WP(C)/7227/2021	KUSUM SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MS. M DEVI MRS R BEGUM	GA, ASSAM SC, N C HILLS
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
16	I.A.(Civil)/2324/2021 in WP(C)/1846/2017	SHEIKH MUKHTAR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SATTAR S CHOUDHURY	SC, GMC
	<b>WITH</b> WP(C)/1846/2017	SHEIKH SULTAN AHMED and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. N ALAM MR.S U AHMED MRK JAIN MR.P K R CHOUDHURY	SC, GMC
<b>ORDERS</b>				
17	I.A.(Civil)/1525/2021 in WP(C)/2321/2014	PURBATTAR UDYOG HANDICRAFT CO-OPERATIVE SOCIETIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D P BORAH MR. K MOHAMMED	GA, ASSAM SC, G M D A SC, REVENUE
	<b>WITH</b> WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR Z MUKIT MR. A SATTAR MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. P K BHUYAN S CHOUDHURY MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
	<b>WITH</b> I.A.(Civil)/301/2021 in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
18	I.A.(Civil)/1858/2021 in WP(C)/5179/2018	M/S. JRC TEA COMPANY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> WP(C)/5179/2018	M/S. JRC TEA COMPANY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
19	I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS		SC, RAILWAY
	<b>WITH</b> WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.U K NAIRR-2, 3 and 4 MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)



20	I.A.(Civil)/2302/2021 in WP(C)/1476/2019	SWG INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BURAGOHAIN	SC, APDCL
	<b>WITH</b> WP(C)/1476/2019	M/S. DUKES PRODUCTS (INDIA) LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BURAGOHAIN MS. A DEVI MS. M BORUAH MR. D SINGH	SC, APDCL MR. P N GOSWAMI
21	I.A.(Civil)/2326/2021 in WP(C)/2484/2017	SMT. SWAPNA DEV @ REKHA DEV <b>Versus</b> SMT. SHIPRA DAS AND 5 ORS.	MR. T ROY MS. B SARKAR	MR. S DUTTA SC, REVENUE
	<b>WITH</b> WP(C)/2484/2017	SWAPNA DEB @ REKHA DEB <b>Versus</b> SHIPRA DAS and 5 ORS.	MR.T ROY MS.B SARKAR MR.P K DEBROY MR.S DEY MRS I BEGUM	GA, ASSAM MR.S D PURAKAYATHA(R-1) MR.U CHOUDHURY(R-1) MR.S DUTTA (SC, SILCHAR MUNICIPAL BOARD)

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3658/2021	SUSHANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	PP, ASSAM
2	Bail Appln./3661/2021	SUSHANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	PP, ASSAM
<b>MOTION</b>				
3	Crl.Pet./229/2021 WITH LCR 1 FILE	DR SUNIL CH SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
4	Crl.Rev.P./287/2021 FIXED	PRANJAL RAJ KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
5	Crl.Rev.P./302/2021	ROBIN SAIKIA <b>Versus</b> NIJU SAIKIA		
6	Crl.Pet./759/2021	RAHIM BADSHA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI	PP, ASSAM
7	AB/4310/2021	JOHIRUL ISLAM @ JOHURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
8	AB/4340/2021	MUKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
9	AB/4344/2021	FARUK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS N ISLAM	PP, ASSAM

10	AB/4345/2021	AJHAR UDDIN AHMED @ AZAHAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
11	AB/4348/2021	SANDIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
12	AB/4354/2021	PRAG RAJ SINGLA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. A BORA	PP, ASSAM
13	AB/4356/2021	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR A HUSSAIN	PP, ASSAM
14	AB/4360/2021	DR SUMIT KUMAR DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
15	AB/4363/2021	SUMANTA BOSE SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. M A OZAH	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	CrI.Pet./545/2021 WITH LCR 1 FILE, FIXED	JANARDAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MS M DAS MR. D GAGAI MR. V A CHOWDHURY	MR. B BHAGAWATI (R2) PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/3462/2021 FIXED	RUBI NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
18	AB/3517/2021 FIXED	SANIDUL ISLAM @ ROKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
19	AB/3878/2021	RUHUL AMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
20	AB/4123/2021 FIXED	ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	PP, ASSAM
21	AB/4124/2021 FIXED	ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA	PP, ASSAM
<b><u>ORDERS</u></b>				
22	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
23	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
24	I.A.(CrI.)/432/2021 WITH LCR 3 FILES in CrI.Pet./431/2021 <b>WITH</b> CrI.Pet./431/2021	ANIL KUMAR AGARWALLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR  THE STATE OF ASSAM AND ANR <b>Versus</b> ANIL KUMAR AGARWALLA AND ANR	MR. P J SAIKIA  MR. P N GOSWAMI	SC, EXCISE DEPTT.
<b><u>HEARING</u></b>				
25	CrI.Rev.P./41/2019 WITH LCR 1 FILE, FIXED  <b>WITH</b>	SMT. KIRAN JAISWAL <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MS. B S GOYAL MR. A J HAZARIKA	SC, CBI
26	CrI.Rev.P./53/2019	JOY PRAKASH JAISWAL AND 2 ORS. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, CBI

**Versus**  
CENTRAL BUREAU OF INVESTIGATION (F)

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
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13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,23rd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 8**

**[CRIMINAL SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.A./155/2018 WITH CRL.A./139/2018 (D/O)	THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> SHRI SANGTEMCHUBA	MR D K DAS MR J A HASSAN MS D HAZARIKA SC, NIA	MR. P K DAS MR. D BORA MR. N MAHAJAN
2	CRL.A(J)/31/2021 WITH O/N	DILIP GOUR <b>Versus</b> THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/33/2021 WITH O/N	SUMAN TOPPO <b>Versus</b> THE STTE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/37/2021 WITH O/N	DILIP NAYAK <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
5	Crl.A./218/2021	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/571/2021 <b>in</b> Crl.A./218/2021	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
<b>ORDERS</b>				
6	Mat.App./49/2017 BY SLIP, WITH LCR	SRI RANJAN BARUAH <b>Versus</b> SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR

7	Crl.A./348/2017 WITH O/N, LCR 5 FILES	SHRI ROMESH BORAH @ BIJUPON <b>Versus</b> THE STATE OF ASSAM and ANR	MSB DEVI MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR.M RAHMAN MRS BORGHAIN MR.A AHMED MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	PP, ASSAM
8	CRL.A(J)/3/2018 WITH O/N, LCR 6 FILES, P.B. 2 NOS.	BHAIKON RAJOWAR <b>Versus</b> THE STATE OF ASSAM	MR. ARUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/12/2020 WITH O/N, LCR 5 FILES	SUNIL MANKI MURA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/19/2020 WITH O/N, LCR 4 FILES	BUWAJ HORO <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/32/2021	BISHNU KISHKO <b>Versus</b> THE STTE OF ASSAM	MR. B J TALUKDAR, AMICUS CURIAE	PP, ASSAM
12	I.A.(Crl.)/539/2021 B/O, WITH LCR 5 FILES, P.B. 2 NOS. <b>in</b> Crl.A./204/2021 <b>WITH</b> Crl.A./204/2021	DHIRAJ HALOI <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH	PP, ASSAM
	<b>WITH</b> Crl.A./204/2021	DHIRAJ HALOI <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
13	Crl.A./180/2021	RAMESH KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
	<b>WITH</b> Crl.A./181/2021	KAMESWAR TALUKDAR @ HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
15	Crl.A./185/2021	DANIRAM HALOI <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
	<b>WITH</b> Crl.A./187/2021	DILIP HALOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
17	Crl.A./188/2021	JYOTIRMOY DAS @ SONA DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
	<b>WITH</b> Crl.A./189/2021	MUKUL DAS @ SONTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
19	Crl.A./193/2021	DHARANIDHAR HALOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./212/2021	BHUPEN HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

**WITH**  
I.A.(CrI.)/554/2021  
**in** CrI.A./212/2021

BHUPEN HALOI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. N ALAM R K  
MR. A RAHMAN

PP, ASSAM

21 **WITH**  
CrI.A./214/2021

KARUNA TALUKDAR @ HALOI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR MINTU SAIKIA  
MR. N ISLAM

PP, ASSAM

**WITH**  
I.A.(CrI.)/557/2021  
**in** CrI.A./214/2021

KARUNA TALUKDAR @ HALOI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR MINTU SAIKIA  
MR. N ISLAM

PP, ASSAM

**HEARING**

22 Death Sentence Ref./1/2021  
WITH LCR 2 FILES, P.B. 2 NOS.

THE STATE OF ASSAM,  
**Versus**  
MANGAL PAIK

PP, ASSAM

MR K AGARWAL, AMICUS  
CURIAE  
MR. A BHATTACHARYA,  
AMICUS CURIAE

23 **WITH**  
CRL.A(J)/14/2021

MANGAL PAIK  
**Versus**  
THE STATE OF ASSAM

MR. K AGARWAL, AMICUS  
CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-II) ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/490/2021	PHULENDRA KALITA <b>Versus</b> B KALYAN CHAKRABARTHY, IAS AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	
2	WP(C)/7183/2021	SAMINA BIBI @ AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR	GA, ASSAM SC, PENSION SC, BTC
3	WP(C)/7188/2021	DAMODAR CHOUDHURY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
4	WP(C)/7193/2021	SAILEN DAS <b>Versus</b> BOARD OF SECONDARY EDUCATION AND 4 ORS	MR H BHUYAN MR K BHUYAN MR. H A AHMED MR N ISLAM MR. L KHAN MR. O U AHMED	SC, FOREST SC, SEBA
5	WP(C)/7203/2021	DR. ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARAMANIK MR A ALI MR. Y ALI	SC, HIGHER EDU
6	WP(C)/7212/2021	MONDAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU
7	WP(C)/7214/2021	JUNU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU
8	WP(C)/7225/2021	RUNU BEZBORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR P J PATAR	SC, ELEM. EDU
<b>ORDER (STAY VACATING)</b>				
9	I.A.(Civil)/2332/2021 in WP(C)/2132/2021	PARBATI KONWAR <b>Versus</b> MUKTA RAM DEKA	MR. P MAHANTA	MR. A DEKA



	<b>WITH</b> WP(C)/2132/2021	MUKTA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
10	I.A.(Civil)/1835/2021 <b>in</b> Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI <b>Versus</b> B. KALYAN CHAKRABORTY, IAS E	MRS. P B HAZARIKA MR. S Ali	
	<b>WITH</b> Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI <b>Versus</b> PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali	
11	I.A.(Civil)/2250/2021 <b>in</b> Cont.Cas(C)/632/2020	DULAL KRISHNA BHATTA <b>Versus</b> PREETOM SAIKIA, I.A.S. (RETD.) AND 4 ORS B	MR S KHOUND R SARMAH	MR. K GOGOI
	<b>WITH</b> Cont.Cas(C)/632/2020	DULAL KRISHNA BHATTA <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 2 ORS	MR S KHOUND R SARMAH	SC, HIGHER EDU MR. D SAIKIA MR S BHUYAN MR. K GOGOI
12	I.A.(Civil)/2273/2021 <b>in</b> Cont.Cas(C)/257/2021	SMTI CHITRALEKHA KONWAR <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL MR. K H CHOUDHURY	
	<b>WITH</b> Cont.Cas(C)/257/2021	SMTI CHITRALEKHA KONWAR <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
		<b>ADMISSION</b>		
13	WP(C)/4688/2020 FIXED	PARTHA PRATIM HAZARIKA AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
14	<b>WITH</b> WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/932/2019 <b>in</b> WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
15	<b>WITH</b> WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
16	<b>WITH</b> WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
17	<b>WITH</b> WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
18	<b>WITH</b> WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.

19	<b>WITH</b> WP(C)/1814/2019	RUNA LAILA AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
20	<b>WITH</b> WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
21	<b>WITH</b> WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
22	<b>WITH</b> WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
23	<b>WITH</b> WP(C)/2788/2020	SOIDUR RAHMAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A R BHUYAN MR. A K AZAD MR A U AHMED	SC, ELEM. EDU SC, ELEM. EDU
24	<b>WITH</b> WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
25	<b>WITH</b> WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
26	<b>WITH</b> WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
27	<b>WITH</b> WP(C)/4235/2020	MAHBUBUR RAHMAN AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
28	<b>WITH</b> WP(C)/5268/2020	ZUHAI D AHMED AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
29	WP(C)/1039/2021	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	<b>WITH</b> I.A.(Civil)/654/2021 <b>in</b> WP(C)/1039/2021	CHANDRABABU SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
30	WP(C)/2474/2021 B/O	DR. O USHARANI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	MR. A DHAR (R-4) MD F FARIDI (R-4) SC, EDU SC, ASSAM UNIVERSITY
31	WP(C)/3136/2021	KRISHNARAM DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA
32	WP(C)/3317/2021	GAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)

33	WP(C)/3392/2021	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, SEC. EDU.
<b>WITH</b>				
34	WP(C)/1685/2021	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N AHMED MR R A AHMED	SC, SEC. EDU. SC, SEC. EDU.
35	WP(C)/3588/2021	UPEN CHANDRA TAYE <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (r-6,7)
36	WP(C)/5921/2021	FAKAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
<b><u>ORDERS</u></b>				
37	Cont.Cas(C)/507/2020	ANWAR HUSSAIN MAZUMDER <b>Versus</b> PRITAM SAIKIA AND 2 ORS	MR. M DUTTA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANIAR MR. B GOGOI MR A CHALIHA MS. S KONWAR
38	WP(C)/1381/2020	KADBHANU NESSA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WP(C)/535/2021 B/O	JAHIRUL AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
40	I.A.(Civil)/2181/2021 in WP(C)/9483/2019	USHA RANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
<b>WITH</b>				
	WP(C)/9483/2019	SMT. USHA RANI DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
<b>WITH</b>				
	I.A.(Civil)/1315/2020 in WP(C)/9483/2019	SMT. KAYKEYI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021

8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3643/2021	SANJAY MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU	PP, ASSAM
2	Bail Appln./3644/2021	FAIJUR RAHMAN @ FAJIR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
3	Bail Appln./3648/2021	MD. SURUJ ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
4	Bail Appln./3657/2021	SUSHANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	PP, ASSAM
5	Bail Appln./3662/2021	SUSHANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	PP, ASSAM
<b>MOTION</b>				
6	Crl.Pet./786/2021	M/S PREMIUM BONDED WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
7	AB/4341/2021	PARIMAL ROY <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI MR. B BISHAYA	PP, ASSAM
8	AB/4342/2021	MOFIZ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM

9	AB/4355/2021	RAKESH HUSSAIN @ MD. NAJMUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
10	AB/4358/2021	IMDADUL HOQUE MONDAL @ EMDADUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
11	AB/4361/2021	DHANESWAR BORO <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./3216/2021 B/O	MD. UMID ALI @ AJIT RAY <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
13	AB/4139/2021 FIXED	MD. IMRAN ALI @ LADEN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
<b><u>ORDERS</u></b>				
14	CrI.Pet./566/2021 FIXED	SARITA PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
15	CrI.Pet./645/2021 FIXED	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
16	CrI.Pet./682/2021 FIXED	RAJESH AGARWAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. M K GOGOI MR. S K GUPTA	MR. K BHATTACHARJEE (R-2) MS B TALUKDAR (R-2) PP, ASSAM
17	CrI.Pet./683/2021 FIXED	BIJAY KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
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12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,23rd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3642/2021	FIROJ @ FIRUZ DOIMARY @ FIRUSH DOIMARY <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
2	Bail Appln./3645/2021	SAIR UDDIN ALI @SAIJ UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
3	Bail Appln./3647/2021	ASIR UDDIN @ ASIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	PP, ASSAM
4	Bail Appln./3651/2021	RASHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
5	Bail Appln./3653/2021	PANKAJ HATIBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
6	Bail Appln./3659/2021	SURAJ SEN ALIAS CHOTU <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
7	Bail Appln./3663/2021	MINTU KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, FOREST
8	Bail Appln./3665/2021	AHIA ALOM <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>MOTION</b>				
9	AB/4343/2021	KOIJAM JITEN SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM

**ADMISSION**

10	Crl.Pet./623/2019 WITH LCR 1 FILE, FIXED	DR. DILIP KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. A K BHUYAN MR. R C PAUL MS. B BORA MS L DAS	MS. N CHOUDHURY (R2) MS. P PATHAK (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MR A TALUKDAR (R2) PP, ASSAM
11	Crl.Pet./28/2021 WITH LCR 1 FILE, FIXED	MAMTAJ PARBIN @ MOMTAZ PARBIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. L HUSSAIN	MR. S H RAHMAN (R-2) MR. D A KAIYUM (R-2) MR J ISLAM (R-2) PP, ASSAM
12	Crl.A./219/2021	MD. NAZIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/572/2021 <b>in</b> Crl.A./219/2021	MD. NAZIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
13	Crl.Pet./268/2021 WITH LCR 2 FILES, FIXED	SMTI. SARADA BISWAS @ VISWAS <b>Versus</b> SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED
14	Crl.Pet./350/2021 FIRST WEEK OF DEC	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
15	Crl.Pet./578/2021 WITH LCR 1 FILE	MD. TOSUR ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./1881/2021	RIAJUL ALI @ MD. RIAJUL ALI <b>Versus</b> THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI
17	Bail Appln./3164/2021 FIXED	MITU ALI @ MATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
18	Bail Appln./3171/2021 FIXED	HABIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
19	Bail Appln./3365/2021 SCANNED COPY OF CASE DIARY, FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
20	Bail Appln./3424/2021 FIXED	KABINDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
21	Bail Appln./3458/2021 FIXED	ROBIN BORMAN @ RABIN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
22	Bail Appln./3497/2021 FIXED	MD. AKHTAR HUSSAIN @ AKHTER HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
23	Bail Appln./3539/2021 FIXED	MD MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR M RAHMAN U U KHAN	PP, ASSAM
24	Bail Appln./3598/2021 FIXED	IFTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM



25	Bail Appln./3599/2021 FIXED	IMTIAZ AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. B BHUYAN MS R SAHIN MS. B MAHANTA MR. N HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
26	AB/3110/2021 FIXED	DHIRAJ DAS <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI	PP, ASSAM
27	AB/3626/2021 FIXED	AJIJUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
28	AB/3766/2021 FIXED	HAZRAT ALI @ HAZRAT ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR M SHELM	PP, ASSAM
29	AB/3783/2021 FIXED	GULZAR HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
30	AB/3852/2021 FIXED	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
31	AB/4093/2021 FIXED	SAGAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S KAKATI MS M DAS	PP, ASSAM
<b>ORDERS</b>				
32	CrI.A./81/2021 WITH OFFICE NOTE, LCR 3 FILES, B/O <b>WITH</b> I.A.(CrI.)/270/2021 <b>in</b> CrI.A./81/2021	BISHUDIM KISKU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
33	I.A.(CrI.)/570/2021 WITH OFFICE NOTE, B/O <b>in</b> Bail Appln./2384/2018	BISHUDIM KISKU <b>Versus</b> THE STATE OF ASSAM AND ANR. SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR. S A HUSSAIN MR D J HALOI	MR. A T SARKAR (R-2) PP, ASSAM PP, ASSAM
<b>HEARING</b>				
34	MFA/6/2013 WITH LCR , FIXED  <b>WITH</b> MC/334/2013 <b>in</b> MFA/6/2013	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO  UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN  MSB DEVI MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
35	CrI.Pet./303/2016 FIXED  <b>WITH</b> I.A./1592/2016 <b>in</b> CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.  MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY  MR.S K MEDHI MR.A DAS	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM PP, ASSAM
36	CrI.Pet./684/2017 WITH OFFICE NOTE(REG JUDICIAL), LCR 1 FILE	MAN MOHAN SINGH SAHNI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
37	I.A.(CrI.)/273/2021 WITH LCR 3 FILES, B/O <b>in</b> CrI.A./120/2021	PANKAJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	MR D CHAKRABORTY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
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10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/29/2021 FIXED	KOWSTOVA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS K PHUKAN MR A ATREYA	GA, ASSAM
2	WP(C)/4850/2021	BISHU BABU SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. D SINHA	SC, AG SC, FINANCE
3	WP(C)/6008/2021	DHIRENDRA PATWORY AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. A PHUKAN (GAD) SC, FINANCE
4	WP(C)/6884/2021	AJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
5	WP(C)/7107/2021	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
6	WP(C)/7187/2021	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA	GA, ASSAM
7	WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
8	WP(C)/7198/2021	RAMEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K AKHTAR	GA, ASSAM SC, GMC
9	WP(C)/7209/2021	JOYNAL ABEDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
10	WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
11	WP(C)/7222/2021 B/O	BALEN CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S KHAN MRS. S P HUSSAIN	GA, ASSAM SC, REVENUE

12	WP(C)/7228/2021	UBC/380 UTTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. <b>ADMISSION</b>	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
13	W.P.(CrI.)/9/2019	TULU MONI DAS <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	MR. S BORTHAKUR (R9) GA, ASSAM MR. S S ROY MR. D NATH MS. S KAKATI (R9) MS A BHUYAN (R9) ASSTT.S.G.I. SC, RAILWAY
14	WP(C)/22/2021	PRADEEP BALHARA <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. C CHOWDHURY MR. A DEKA	MRS S BARUAH ASSTT.S.G.I.
15	WP(C)/985/2021	THULEN BRAHMA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	GA, ASSAM
16	WP(C)/3837/2021 FIXED	ANIL KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION
17	WP(C)/4326/2021 FIXED	RUPALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS <b>ORDERS</b>	MR. A SARMAH MR. P SAIKIA	GA, ASSAM SC, FOREST
18	W.P.(CrI.)/27/2021 FIXED	JITEN DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
19	I.A.(Civil)/270/2021 WP(C)/518/2020 (Disposed) in WP(C)/518/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI <b>Versus</b> BRIJESH KUMAR RAI AND ANR.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. K N CHOUDHURY (R-1) MS. D GHOSH (R-1) MR SAURADEEP DEY (R-1) MS H BETALA (R-1) MR I CHAKMA (R-1)
20	Cont.Cas(C)/321/2021 FIXED	AMULYA KUMAR GOSWAMI <b>Versus</b> PRABASON CHAKRABORTY	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA Y SULTANA	
21	Cont.Cas(C)/334/2021 FIXED	DOLY BEGUM MAZUMDER <b>Versus</b> MRS. KEERTHI JALLI, IAS	MR. A M S MAZUMDER	MS. K PHUKAN
22	Cont.Cas(C)/342/2021	MUNINDRA BARMAN AND 9 ORS. <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR. A SARMA MR H KALITA	MR. D SAIKIA (R1-R3) MR. B GOGOI (R1-R3) MR P NAYAK (R1-R3) MR A CHALIHA (R1-R3)
23	Cont.Cas(C)/429/2021 FIXED	MANASH KUMAR NATH AND 16 ORS. <b>Versus</b> SIDDHARTH SINGH, IAS	MR. N H LASKAR MS A GAYARI	MR. D SAIKIA MR. N J KHATANAR MR A CHALIHA
24	I.A.(Civil)/2303/2021 WP(C)/4556/2021 (Disposed) in WP(C)/4556/2021	SMT. RINA KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FINANCE SC, PWD
25	I.A.(Civil)/2305/2021 in WP(C)/2273/2019	DILIP KR. DEKA <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. T J MAHANTA	GA, ASSAM
	<b>WITH</b> WP(C)/2273/2019	DILIP KR. DEKA <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
26	I.A.(Civil)/2313/2021 in WP(C)/2640/2019	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

**WITH**  
WP(C)/2640/2019

MANOJ KUMAR DAS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. J I BORBHUIYA  
MS F BEGUM  
MR. L MOHAN  
MRS. K H CHOUDHURY

ADDL. AG, ASSAM

27 I.A.(Civil)/2321/2021  
in WP(C)/6276/2019

PRATAP CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN

GA, ASSAM  
SC, AG  
SC, GHC  
SC, FINANCE

**WITH**  
WP(C)/6276/2019

PRATAP CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN

GA, ASSAM  
SC, AG  
SC, GHC  
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
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13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/2327/2021 in WP(C)/4855/2021	ARUN DEV NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, REVENUE GA, AP
	<b>WITH</b> WP(C)/4855/2021	ARUN DEV NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR. N K MURRY	GA, ASSAM SC. REVENUE
<b>ADMISSION</b>				
2	WP(C)/5933/2015 FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
3	WP(C)/4373/2019	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. W RAHMAN	SC, WATER RESOURCE
4	WP(C)/5118/2020	RAMA KANTA PAUL <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, AFDC
5	WP(C)/23/2021 B/O	CHITRALEKHA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S K BARKATAKI MS B SHARMA MRS N DUTTA MR D K NATH MS M DAS	MRS. R DEVI ASSTT.S.G.I.
6	WP(C)/5696/2021	29 NO. NEKERA LEKERA MIN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM MR. A BARKATAKI (R8) MR P BHARDWAJ (R8) MR. M SARMA (R8) MR. M K CHOUDHURY (R8)

**ORDERS**

7	Cont.Cas(C)/417/2016	ARCHTECH CONSULTANTS PVT. LTD. <b>Versus</b> SRI ASHUTOSH AGNIHOTRI	MR. P PATHAK MS S CHANGKAKATI MR. A NARZARI MS. P BARMAN MS. S T BOKTH MR. T K DAS MR. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MS. A VERMA MS. S KHANIKAR MR A SARMA (R2) MR. B GOGOI MR. T K BHUYAN (R2) MR. S K DEKA (R2) MR P NAYAK MS U DAS MRS. N BORDOLOI
8	Cont.Cas(C)/46/2019	M/S. PRINCE BUILDERS <b>Versus</b> MONALISA GOSWAMI and ANR.	MR. M DAS	MR. D SAIKIA MR. S BORA
9	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	<b>WITH</b> I.A.(Civil)/1196/2020 <b>in</b> Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
10	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
	<b>WITH</b>			
11	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	<b>WITH</b> I.A.(Civil)/1193/2020 <b>in</b> Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
12	Cont.Cas(C)/29/2020	AKMAL HUSSAIN KHAN <b>Versus</b> MOIN UDDIN AHMED AND ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. M NATH MR. P N GOSWAMI MR. P N GOSWAMI MR. A ROY MR. K P PATHAK (R-1,3,4,5) MR. R R Gogoi
13	Cont.Cas(C)/137/2021	MAHENDRA DAS <b>Versus</b> RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	
	<b>WITH</b>			
14	WP(C)/77/2021	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
	<b>WITH</b>			
15	WP(C)/1762/2021	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
16	I.A.(Civil)/1554/2021 FIXED <b>in</b> WP(C)/254/2021	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. <b>Versus</b> THE MANAGING DIRECTOR,	MR S KHOUND	MR. M GOGOI
	<b>WITH</b> WP(C)/254/2021 CAVT. NO. 00532/021,	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
17	I.A.(Civil)/2261/2021 <b>in</b> WP(C)/100/2015	BASANT KUMAR BAGARIA, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		GA, ASSAM

**WITH**  
WP(C)/100/2015

BASANT KUMAR BAGARIA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR.D P CHALIHA  
MR.U K DAS  
MS.M SHARMA

MSB DEVI(R-4TO7)  
GA, ASSAM  
MR.R SARMA(R-4TO7)  
MS.K D SARMAH(R-4TO7)  
MS S BHUMIJ  
MR. A SANCHETI  
MS.H SARMA(R-4TO7)  
MR. R C SANCHATI

18 I.A.(Civil)/2295/2021  
in WP(C)/2399/2016

SABITRI SAIKIA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A K SHARMA

GA, ASSAM

**WITH**  
WP(C)/2399/2016

SABITRI SAIKIA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR.A K SHARMA  
MR.R DEKA  
MR.G GOSWAMI

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
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13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,23rd December 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 16

[THIS BENCH WILL SIT AT 02:00 PM

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6299/2014 FIXED	AYNAL HAQUE and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	SC, P AND R.D. GA, ASSAM
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./3280/2021	MD. SHARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI MR K BROOK	PP, ASSAM
<b>BAIL HEARING</b>				
3	AB/1823/2021	PELURAM DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
4	AB/2733/2021	AJJUR HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
5	AB/2759/2021	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b>ORDERS</b>				
6	I.A.(CrI.)/475/2021 in AB/3322/2021	JAHIDUL ISLAM SARKER <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED	PP, ASSAM
	<b>WITH</b> AB/3322/2021	JAHIDUL ISLAM SARKER <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED MD I H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
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14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH(MAC.APP. AND MFA MATTERS) )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/146/2021	RAHIMUDDIN HUSSAIN AND ANR <b>Versus</b> MD ABDUL RAJJAK AND ANR	MR C BARUAH MR. B BARUAH	
<b>ADMISSION</b>				
2	RFA/9/2021	FOIJUR ROHMAN <b>Versus</b> AFTAB UDDIN AND 5 ORS.	MR. S K GHOSH MS F AHMED	
3	RSA/335/2018	AFTABUDDIN LASKAR @ AFTABUDDIN AND ANR <b>Versus</b> FOIZUR RAHMAN LASKAR AND 4 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. S K GHOSH (R1,R3) MS F AHMED (R1,R3)
4	MACApp./347/2021	) MRS. ALIMONI BHUYAN <b>Versus</b> MD. SADEK ALI AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. S CHAMARIA MR. S CHAMARIA MR D SARMA
5	MACApp./348/2021	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> PURNIMA NATH AND 4 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. B CHOWDHURY (R-4 & 5) MR. S R ISLAM MR. S R ISLAM
	<b>WITH</b> I.A.(Civil)/2232/2021 <b>in</b> MACApp./348/2021	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> PURNIMA NATH AND 4 ORS	MR. S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. B CHOWDHURY (R-4 & 5) MR. S R ISLAM MR. S R ISLAM
6	MACApp./349/2021	SRI GAKUL CHANDRA DAS <b>Versus</b> ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
7	MACApp./353/2021	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI CHAMPA CHETRI AND 3 ORS	MR. S K GOSWAMI	MR. P GOGOI (R1) MR P GOGOI

8	MACApp./357/2021	MD. PASHAN ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. K K DEKA MR I HUSSAIN	MRS. S ROY
9	MACApp./358/2021	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> GURENNI SANGMA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	<b>WITH</b> I.A.(Civil)/2365/2021 <b>in</b> MACApp./358/2021	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> GURENNI SANGMA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	RSA/110/2021	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	MR. J DEKA
<b>ORDERS</b>				
11	MACApp./145/2010 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> TUFANI RIKIASON and 2 ORS,	MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MR.S AHMED(R-3) MR.D CHAKRABORTY MR.L R MAZUMDER(R-3) MS.S THAKURIA MR.K HAZARIKA
	<b>WITH</b>			
12	MACApp./146/2010	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> ANITA GOUR and 2 ORS,	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MR.D CHAKRABORTY MS.S THAKURIA MR.K HAZARIKA
	<b>WITH</b>			
13	MACApp./147/2010	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> KUSHAL GOUR @ KUSHAN and 2 ORS,	MR.S S SHARMA MR.K K BHATTA MS.L SARMA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K HAZARIKA MR.K BURAGOHAIN
	<b>WITH</b>			
14	MACApp./196/2010	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> RAJIB AYNE @ RAJAB and 2 ORS,	MR.S S SHARMA MR.L TALUKDAR MR.K K BHATTA MR.R K BHATRA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K HAZARIKA
	<b>WITH</b>			
15	MACApp./198/2010	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> MD JAINUL UDDIN BARBHUIYA @ JAIMUL and 2 ORS	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K BURAGOHAIN MR.K HAZARIKA
	<b>WITH</b> MC/2499/2010 <b>in</b> MACApp./198/2010	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> MD JAINUL UDDIN BARBHUIYA @ JAIMUL and 2 ORS	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	
16	MACApp./171/2011 WITH LCR	MD. AKHTARUL ISLAM LASKAR <b>Versus</b> M/S NATIONAL FOOD PRADUCTS and 5 ORS	MR. M H RAJBARBHUIYAN MR.R MAJUMDAR MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MS. A AHMED MR.A A R KARIM MS. S RASUL	
17	MACApp./84/2013 CAVT. NO. 1456/2012	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KARUNA BARMAN and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MS.A GOGOI	MR.C CHOWDHURY MR.A GAYAN FOR CAVEATOR
18	MACApp./214/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	

19	MACApp./270/2013 WITH LCR	MINITA DEVI and 2 ORS. <b>Versus</b> MANTU ROY and 2 ORS.	MR B KALITA MR.N D NATH MR.U K THAKURIA	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
20	RFA/53/2018 WITH LCR, B/O  <b>WITH</b> I.A.(Civil)/2358/2021 <b>in</b> RFA/53/2018	SONARAM BHUYAN <b>Versus</b> HERAMBA SAIKIA AND 3 ORS  GUNADA BHUYAN AND ANR. <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR. J DEKA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)  MR. A GANGULY MR. A BORA MR T CHHETRI
21	MFA/68/2019 CAVT. NO.1398/2018 WITH LCR	M/S MAHASHAKTI CEMENTS <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MR. B SARMAH SC, NF RLY FOR CAVEATOR
22	I.A.(Civil)/622/2019 <b>in</b> MACApp./264/2019  <b>WITH</b> MACApp./264/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI SANGITA DAS AND 5 ORS  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI SANGITA DAS AND 5 ORS	MR. S K GOSWAMI	MR. P SUNDI
23	I.A.(Civil)/1628/2019 <b>in</b> MACApp./3788/2019  <b>WITH</b> MACApp./3788/2019 (Filing Number)	SRI BIREN HAZARIKA <b>Versus</b> SRI RAJU DOIMARI AND 2 ORS.  SRI BIREN HAZARIKA <b>Versus</b> SRI RAJU DOIMARI AND 2 ORS	MR. R BARUAH	MRS. B ACHARYA
24	I.A.(Civil)/1871/2019 <b>in</b> RSA/792/2019  <b>WITH</b> RSA/792/2019 (Filing Number)	MD. ABUL KALAM AZAD AND 3 ORS. <b>Versus</b> MD. FOTEY ALI PRODHANI AND 9 ORS.  MD ABUL KALAM AZAD AND 3 ORS <b>Versus</b> MD FOTEY ALI PRODHANI AND 9 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
25	RSA/119/2020	TUNI GOGOI <b>Versus</b> PADMESWAR CHETIA AND ANR.	MR. S C KEYAL	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN
26	RSA/122/2020	ON THE DEATH OF MD. ABUL HUSSAIN HIS LEGAL HEIRS HUSNARA BEGUM (DAUGHTER) AND ORS <b>Versus</b> MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
27	I.A.(Civil)/979/2020 <b>in</b> RFA/246/2020  <b>WITH</b> RFA/246/2020 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> SRI CHABIN DAS  THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> SRI CHABIN DAS	MR B K SINGH MS. D PEGU	MR. A DHAR MD F FARIDI
28	I.A.(Civil)/2105/2020 B/O <b>in</b> MFA/17136/2019  <b>WITH</b> MFA/17136/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/17137/2019 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MD. ABDUL SALAM AND AND ANR  THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MD. ABDUL SALAM AND AND ANR  THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MD. ABDUL SALAM AND AND ANR	MR. A J SAIKIA MS B KASSHYAP MR G S BORO	

	<b>WITH</b> I.A.(Civil)/97/2021	THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA LTD		
		<b>Versus</b> ABDUL SALAM AND ANR.		
29	MFA/34/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS MR. K P MAHESWARI PVT. LTD. MS N J DAS		SC, RAILWAY
		<b>Versus</b> THE UNION OF INDIA AND ANR.		
30	MFA/144/2021 WITH LCR	M/S INDIAN OIL CORPORATION LTD. MR. K P MAHESWARI		SC, NF RLY
		<b>Versus</b> THE UNION OF INDIA		
31	MFA/168/2021	UNION OF INDIA MR. B K DAS		MR. K P MAHESWARI
		<b>Versus</b> M/S MEGHALAYA CEMENTS LTD.		MS. M SHARMA
	<b>WITH</b> I.A.(Civil)/1659/2021 <b>in</b> MFA/168/2021	UNION OF INDIA MR. B K DAS		
		<b>Versus</b> M/S MEGHALAYA CEMENTS LTD.		
32	I.A.(Civil)/776/2021 WITH LCR, in MACApp./98/2017 (D/O) <b>in</b> MACApp./98/2017	NITANJALI DEVI SAIKIA AND ANR. MR. A J SARMA		MS. R D MOZUMDAR
		<b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. MR. S K GHOSH		MS. C MOZUMDAR
				MR. S P SHARMA
	<b>WITH</b> CO/21/2017	SMTI NITANJALI DEVI SAIKIA and ANR MR. A J SARMA		MS.R D MOZUMDAR(R-1)
		<b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS MR. S K GHOSH		MS.C MOZUMDAR(R-1)
				MR.S P SHARMAR-1
	<b>WITH</b> I.A.(Civil)/953/2021	ORIENTAL INSURANCE COMPANY LTD. MS. R D MOZUMDAR		MR. A J SARMA
		<b>Versus</b> NITANJALI DEVI SAIKIA AND 2 ORS. MS. C MOZUMDAR		
33	I.A.(Civil)/1831/2021 B/O <b>in</b> MACApp./2881/2021	THE COMMANDING OFFICER, 99 APO MR. S P SHARMA AND ANR		
		<b>Versus</b> RATNESWAR GOGOI		
	<b>WITH</b> MACApp./2881/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO MR. S K MEDHI AND ANR		
		<b>Versus</b> RATNESWAR GOGOI (B)		
	<b>WITH</b> I.A.(Civil)/2883/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO MR. S K MEDHI AND ANR.		
		<b>Versus</b> RATNESWAR GOGOI		
34	I.A.(Civil)/2359/2021 <b>in</b> MACApp./9135/2021	MANUSHA MANDAL B R DAS		
		<b>Versus</b> ORIENTAL INSURANCE CO. LTD.		
	<b>WITH</b> MACApp./9135/2021 (Filing Number)	MANUSHA MANDAL B R DAS		
		<b>Versus</b> ORIENTAL INSURANCE COM. LTD. A		
35	I.A.(Civil)/2361/2021 <b>in</b> MACApp./9765/2021	SMTI. BOBI BORA B R DAS		
		<b>Versus</b> NEW INDIA ASSURANCE CO. LTD.		
	<b>WITH</b> MACApp./9765/2021 (Filing Number)	BOBI BORA B R DAS		
		<b>Versus</b> NEW INDIA ASSURANCE COM. LTD. A		

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I AND IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2261/2014	MD. SAFUR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MR.M KHATANIAR MRA R BHUYAN MRS.K M TALUKDAR MR.A RAHMAN	GA, ASSAM SC, FOREST MS.K PHUKAN SC, BTC
2	WP(C)/51/2015	PACHIM MACHKHOA SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.B BARUAH MS.A GOGOI	GA, ASSAM
3	WP(C)/2049/2015	M/S SANKHA PRESS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M K NATH MR.S K GHOSH MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR.P DAS(R-5) MR.G DASR-5 MR.R THAKURIA(R-2) MS. A DEVI (R-4) MR.L P SHARMA(R-2) MR.S SAMARIA SC, INDUSTRIES
4	WP(C)/5471/2015 CAVT. NO.301/2/015	ON THE DEATH OF NURUL ISLAM BORBHUIYA HIS LEGAL HEIRS- RINA ISLAM BARBHUIYA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	GA, ASSAM MR.B K PURKAYASTHA(R-4) MR.S D PURAKAYATHA MR. S P CHOUDHURY MR. S P CHOUDHURY MS.K DEKA(R-4) FOR CAVEATOR
5	WP(C)/7695/2015	TRANSPARENT CREATIONS PRIVATE LIMITED and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R PHUKAN MR.D DAS	GA, ASSAM SC, G M D A
6	CRP/396/2016	MD. FAKAR UDDIN <b>Versus</b> MD. FAKAR UDDIN and ANR.	MS.N MODI MS.M CHOUDHURY MR. S. DUTTA MR.N KALITA	MR.A J SAIKIA(R-2) MR.U K DUTTA(R-2) MR.B KAKATIR-2 MR.K BORAH(R-2)



7	CRP(IO)/40/2017	MOULANA ABDUL KARIM <b>Versus</b> FARID ALI and 15 ORS.	MR.D MOZUMDER	MR.S CHAUHAN(R- 1, 3 to 10) MR.A R SHOMER- 1, 3 to 10 MR. C K S BARUAH (R 8)
8	CRP/146/2019	MANJU GHOSH <b>Versus</b> SUKAMAL SINHA AND ANR.	MR. S. DEY MR. R SARMA MR H DEKA MR. N GOSWAMI MR A HUSSAIN	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
9	RSA/134/2021	BARBHITHA GAON PANCHAYAT <b>Versus</b> SUKUR ALI AND 4 ORS.	MR. M DUTTA MR. M ISLAM	
10	RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
	<b>WITH</b> I.A.(Civil)/2174/2021 <b>in</b> RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
<b>ORDERS</b>				
11	CRP/149/2013	JANMAJIT ROY and ANR. <b>Versus</b> NILOTPOL CHAKRABORTY and ANR.	MR. T U LASKAR MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
12	WP(C)/484/2014	KALAYA YUBAK SANGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	MR.S S DEY GA, ASSAM MR.M U MAHMUD MR.M NATH MR.D K DAS MR.D P BORAH MR.A ROY MR.P MAHANTA SC, S E C
13	WP(C)/1834/2014	M/S BARAK VALLEY CEMENT LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LIMITED and 5 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR. J ROY (R-1,2,3 & 4)
14	WP(C)/3566/2014	MD. FAKHARUDDIN AHMED <b>Versus</b> SECURITIES and EXCHANGE BOARD OF INDIA SEBI and 2 ORS.	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MS.M HAZARIKA MRS SANCHETIR-2 MR.R C SANCHATI(R-2) SC, SEBI
15	WP(C)/6606/2014	AGHON BORO and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P P BARUAH MS. A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.H K DEKAR-4 GA, ASSAM MR.D DAS(R-4) MR.M DAS(R-4) MR.B D DEKA(R-4)
16	CRP(IO)/79/2017	REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BORNALI DEKA and 3 ORS.	MR.S S SHARMA MR.S K SANGANERIA	
17	CRP(IO)/238/2017	BABU DAS and 4 ORS. <b>Versus</b> BABUL DAS	MR.P C DEY MR.I HAQUE	
18	I.A.(Civil)/3598/2017 <b>in</b> Tr.P.(C)./76/2017	SANGITA GOGOI <b>Versus</b> GAURAV MEDHI	MS. B DAS MRS. R KALITA MS. S DAS	
	<b>WITH</b> Tr.P.(C)./76/2017	SANGITA GOGOI <b>Versus</b> GAURAV MEDHI	MS.B DAS MS.R KALITA MS.S DAS	
19	CRP/14/2018	LABANYA UZIR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	DR. R SARMAH MR D KALITA MS. M PAUL MR. S TAMANG	GA, ASSAM

20	CRP(IO)/70/2018	NIZAM UDDIN AND ORS. <b>Versus</b> JAMAL ALI AND ORS.	MD H R AHMED	
21	CRP(IO)/230/2018	SITA DEVI AGARWALA AND ANR. <b>Versus</b> GOBINDA PRASAD AGARWALA AND 12 ORS.	MR H DAS MR G JALAN MS. P SAIKIA MR. B J MUKHERJEE MR. S S SARMA	MS M JALAN (R1, R2) MR. D K JAIN (R1, R2) MR. S K PAUL (R1, R2)
22	CRP(IO)/291/2018	RANJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. M DUTTA MR. A BORUA	MS. M DUTTA GA, ASSAM MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MR. G BORDOLOI (R3)
23	CRP/89/2019	ASSAM ALUMINUM <b>Versus</b> THE COMMISSIONER, EMPLOYEES COMPENSATION CLAIMS TRIBUNAL AND ANR.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
24	CRP(IO)/127/2019	LACHIT NATH AND ANR. <b>Versus</b> AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
25	I.A.(Civil)/1864/2019 in CRP(IO)/42/2017 (D/O) in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. <b>Versus</b> PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
26	CRP(IO)/73/2020	UTPAL DUTTA <b>Versus</b> PURABI KARMAKAR DUTTA	MR. R PHUKAN	
27	WP(C)/267/2020	O BIRAMONI SINGH <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. S P CHOUDHURY SC. REVENUE
28	I.A.(Civil)/689/2020 in CRP/100/2019	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	
	<b>WITH</b> CRP/100/2019	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	
29	CRP/16/2021	LANKESWAR DEKA <b>Versus</b> BHEBALU DAS AND 3 ORS	MR. SHEELADITYA	
<b>HEARING</b>				
30	MACApp./557/2018 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI TARAK RAO AND 2 ORS	MR. K K BHATTA MR J JOHN MS R DAS MS. J TALUKDAR MS. A TALUKDAR	MR. K R PATGIRI MR J PAYENG (R2, R3) MR G SARMA (R1) MS. J M RABHA (R2, R3) MS. M BARUAH (R2, R3)

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022

10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,23rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
2	WP(C)/6964/2015 FIXED	SHIKHA NATH and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	MR.J M A CHOUDHURYR 1-5 MS.F AHMED(R-5, 7 to 11, 13 to 15) SC, HEALTH & F W MR.S GHOSH(R-5, 7 to 11, 13 to 15)
<b>WITH</b>				
3	WP(C)/6581/2015	MANJU GOGOI and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.R K TALUKDAR MS.D TAMULI	SC, HEALTH
<b>WITH</b>				
4	WP(C)/6590/2015	GIRIJA BHAGAWATI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MS.N GOGOI MR.J HUDA	SC, HEALTH
<b>WITH</b>				
5	WP(C)/6727/2015	MS DIPALI BISWAS and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
<b>WITH</b>				
6	WP(C)/6735/2015	MS. BANUJA BRAHMA and 18 ORS, <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
<b>WITH</b>				
7	WP(C)/6843/2015	PURABI BARUAH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MR.M CHETIA MS.N GOGOI MR.H GOGOI	SC, HEALTH

8	<b>WITH</b> WP(C)/6890/2015	SMT. BOBY BORAH and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR.S K MEDHI MR.D BORAH MS.J BORAH MR.R BORA MS.B BHARALI	GA, ASSAMR1 MR.J M A CHOUDHURY MRSA VERMA SC, HEALTH SC, NHM
9	<b>WITH</b> WP(C)/7076/2015	TALU MONI DAS and 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY	SC, HEALTH
10	<b>WITH</b> WP(C)/7528/2015	SMTI INDRAWATI TAMANG and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 18 ORS,	MR.R BORAH MR.D BORAH MS.J BORA	GA, ASSAM(R 1,2) C.G.C. MR.G PEGUR-4 ASSTT.S.G.I. SC, NRHM SC, HEALTH
11	<b>WITH</b> WP(C)/7723/2015	MRS BORNALI PRADHAN GOLDSMITH and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	SC, HEALTH
12	<b>WITH</b> WP(C)/7724/2015	MRS RITAMONI LASKAR and 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
13	<b>WITH</b> WP(C)/7771/2015	SMT. GEETANJALEE GOHAIN GOGOI and 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	SC, EMPLOYMENT and CRAFTSMAN TRAINING MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
14	<b>WITH</b> WP(C)/7797/2015	SMT. SANGITA BAILONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A GOHAIN	SC, HEALTH
15	<b>WITH</b> WP(C)/1120/2016	SMT. REKHAMONI GOGOI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. D BORAH MR. R BORA	GA, ASSAM C.G.C. MR. C K S BARUAH SC, NHM SC, HEALTH ASSTT.S.G.I.
16	WP(C)/3662/2018	POLI NAGBONGSHI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	GA, ASSAM MR. K K PARASAR(R3) ASSTT.S.G.I. SC, FINANCE DEPTT.
17	WP(C)/6519/2018 B/O	BHASKAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K K CHOUDHURY MR. N ISLAM MS. S NATH MS. L WAJEEDA MR. T K DEY MS. J BASUMATARY	GA, ASSAM
18	WP(C)/8109/2019 B/O	HAFSA BEGAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR F A LASKAR MR. N H BARBHUIYA MR. D H MOZUMDER	MR C BARUAH GA, ASSAM SC, AG SC, FINANCE DEPTT.
19	WP(C)/9567/2019	SMTI BIJULI RANI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	GA, ASSAM MR. J LASKAR

20	WP(C)/1514/2021 B/O	ABU BOKKAR SIDDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	K U AHMED MS N HASAN	GA, ASSAM MR. A SATTAR SC, AG S CHOUDHURY SC, FOREST SC, FINANCE
21	WP(C)/4105/2021 FIXED	RAM KUMAR DEORI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. J K GOSWAMI (R2, R3) SC, FINANCE ADDL. SR. GA, ASSAM SC, PERSONNEL DEPT.

**ORDERS**

22	WP(C)/1451/2013	JITEN BORBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B D GOSWAMI MR.T DEURI MR.G BOKALIAL	MR.H K MAHANTA MR.S CHAMARIA SC, INDUSTRIES & COMMERCE SC, FINANCE
	<b>WITH</b> I.A.(Civil)/2339/2021 <b>in</b> WP(C)/1451/2013	MRS. MAMONI BARBORUAH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS A DEVI MS P GOGOI MS. K DEKA	GA, ASSAM SC, FINANCE
23	WP(C)/591/2015	SUHOM NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R C PAUL MS.S ROY	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE
24	WP(C)/6891/2016	SUBIMAL MAITY <b>Versus</b> THE MANAGEMENT OF MANIKNAGAR TEA ESTATE and ANR.	MS.N MODI MS.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.T ROY(R-1) MS.B SARKAR(R-1) MR.P K DEBROYR-1 MR.S DEY(R-1)
25	WP(C)/1668/2017	DR. SHAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A MANNAF MS.S BARUAH MRA K AHMED	GA, ASSAM SC, HEALTH
26	WP(C)/3534/2017	RAIHANA AKHTAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, APSC SC, HEALTH
27	WP(C)/4348/2018	RANJIT KUMAR BARUAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 29 ORS.	MR. A CHAMUAH MR. D DAS MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MD. A. RASHID (R29) GA, ASSAM MR. D K SARMAH (R7, R8, R11, R17, R20, R21, R23- R26, R28, R29) MR. M HUSSAIN (R29) MR. R SENSUA (R16) MS. A TALUKDAR (R7, R8, R11, R17, R20, R21, R23- R26, R28, R29) MR. S BORTHAKUR (R16)
	<b>WITH</b> I.A.(Civil)/4024/2019 <b>in</b> WP(C)/4348/2018	RANJIT KUMAR BARUAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 29 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM MS. A TALUKDAR
28	WP(C)/5193/2020 B/O	HAVILDAR BOLIN NEOG AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)

	<b>WITH</b> I.A.(Civil)/1876/2021 <b>in</b> WP(C)/5193/2020	HAVILDAR SHAHNUR ALOM AND 19 ORS. <b>Versus</b> HAVILDAR BOLIN NEOG AND 24 ORS.	MR. S P CHOUDHURY MS B DEVI MR K BISWAKARMA	GA, ASSAM MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY
29	Cont.Cas(C)/306/2021	RANJIT KUMAR SAIKIA <b>Versus</b> KHITISH PEGU	MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MS M NIROLA	MR. M NATH (R-1) MR. A ROY (R-1) MR. A BHATTACHARJEE (R-1)
30	WP(C)/1615/2021	SANJU ENGTI KATHAR AND 2 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, APDCL SC, K A A C
<b>HEARING</b>				
31	WP(C)/5005/2016 FIXED, BY SLIP	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1507/2020 <b>in</b> WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1517/2020 <b>in</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
32	<b>WITH</b> WP(C)/6477/2011	PADMADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	<b>WITH</b> MC/326/2013 <b>in</b> WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. <b>Versus</b> PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
33	<b>WITH</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/477/2016 <b>in</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
34	<b>WITH</b> WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT

35	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> I.A.(Civil)/1506/2020 <b>in</b> WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
36	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	<b>WITH</b> I.A.(Civil)/3312/2017 <b>in</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
37	<b>WITH</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/1149/2017 <b>in</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	<b>WITH</b> I.A.(Civil)/450/2021 <b>in</b> WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. <b>Versus</b> SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
38	<b>WITH</b> WP(C)/5026/2016  CAVT. NO. & 1024//2016	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS( R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA( R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
39	<b>WITH</b> WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.



40	<b>WITH</b> WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
41	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/2753/2017 <b>in</b> WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
42	<b>WITH</b> WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	<b>WITH</b> I.A.(Civil)/2585/2019 <b>in</b> WP(C)/623/2017	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/763/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS <b>Versus</b> SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1320/2020 <b>in</b> WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1509/2020 <b>in</b> WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1581/2020 <b>in</b> WP(C)/623/2017	SURJEET SINGH PANESAR <b>Versus</b> SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1655/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS. <b>Versus</b> SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA

43	<b>WITH</b> WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
44	<b>WITH</b> WP(C)/7576/2018	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
45	<b>WITH</b> WP(C)/5419/2019  CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
46	<b>WITH</b> WP(C)/2967/2020	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	<b>WITH</b> I.A.(Civil)/1510/2020 <b>in</b> WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
47	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
48	<b>WITH</b> WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1508/2020 <b>in</b> WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
49	<b>WITH</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1512/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1564/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1605/2020 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/57/2021 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
50	<b>WITH</b> WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1945/2021 <b>in</b> WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
51	<b>WITH</b> WP(C)/5623/2021	JAYANTA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
52	WP(C)/1006/2018 BY SLIP, FIXED	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/1325/2020 <b>in</b> WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 23/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R L YADAV	23-11-2021	To	06-01-2022
3)	MS. K YADAV	23-11-2021	To	06-01-2022
4)	MR B N SARMA	09-12-2021	To	31-08-2022
5)	MR. A J SAIKIA	09-12-2021	To	23-12-2021
6)	MR P K KALITA	14-12-2021	To	20-01-2022
7)	MR. B CHOWDHURY	20-12-2021	To	28-12-2021
8)	MR. I H SAIKIA	16-12-2021	To	02-01-2022
9)	MR J SHARMA	18-12-2021	To	07-01-2022
10)	MR D K MISHRA	20-12-2021	To	23-12-2021
11)	MR. K AGARWAL	17-12-2021	To	23-12-2021
12)	MS. M JAIN	21-12-2021	To	23-12-2021
13)	MR. S MITRA	21-12-2021	To	23-12-2021
14)	MR. P MAHANTA	20-12-2021	To	24-12-2021
15)	MR. S P ROY	20-12-2021	To	29-12-2021